GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1007 TO BE ANSWERED ON 22ND NOVEMBER, 2019

FIRE INCIDENT AT AIIMS, DELHI

1007. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether there was a huge loss due to fire that broke out at the teaching block of the All India Institute of Medical Sciences (AIIMS), New Delhi in the month of August;

(b) whether any Committee has been constituted to look into the cause of the fire and if so, the actual cause of fire mentioned by the Committee in its report;

(c) whether the repairing work of rooms and labs damaged in fire has not been undertaken due to which the patients are facing difficulty in getting their investigation done and even the rooms have not been allotted to the doctors;

(d) whether the Government has issued any order to make these rooms and labs fully functional once again; and

(e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): There was a fire in a wing of the main teaching block of AIIMS in August 2019 affecting the functional utilization of some rooms. The affected building is a non-patient area and was used as faculty offices and some laboratories.

(b): A Committee was constituted under the Chairmanship of Medical Superintendent for looking into likely cause of the said mishap and for making recommendations for prevention henceforth. As per the Committee's report the exact cause of fire could not be determined, though it appears to have originated from electrical points being used for equipments.

(c) to (e): The fire affected portions of the building were entrusted to National Council for Cement and Building material (NCCB), Ballabgarh for post fire structural scrutiny and for seeking recommendations for rehabilitation of the damaged areas. Suggested repairs and rehabilitation in specific areas as per the extent of damage which they classified as per the standard damage categories have been taken up. The affected departments have been provided alternative arrangements for routine works that were carried out in the fire affected areas.